

Judicial Magistrate Establishment, Deoghar, Jharkh
Ms. Rashmi Agarwal
Addl. Civil Judge Jr. Div. Cum J.M.
Cause List Date: 12-04-2021

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>07.30-08.00 AM</u>				
1	Complaint Case 534/2015 (ARGUMENTS)		Vananchal Gramin Bank Rept. Through Kundan Mishra Vs Raj Shankar Singh	
2	Complaint Case 302/2016 (ARGUMENTS)		Panwa devi Vs Likhar Das	
3	G.R. Cases 361/2012 (ARGUMENTS)		Amo devi Vs Puran Mahto	
4	Complaint Case 89/2020 (HEARING)		Azad Chandra shekhar Vs Pitambar Yadav	Dilip Kumar Singh
<u>08.00-08.30 AM</u>				
5	Misc. Criminal Application 1913/2020 (HEARING)		State of Jharkhand Vs Kishori Sah	APP Chandra Shekhar Singh
6	Misc. Criminal Application 759/2021 (HEARING)		State of Jharkhand Vs Kumar Abhimanyu	Sanjiv Kr. Sinha
7	G.R. Cases 1662/2017 (CHARGE)		State Through Ragini Mishra Vs Krishna Rai	
8	G.R. Cases 790/2018 (CHARGE)		State Through Ravi Kumar Manjhi Vs Mahendra Mandal	
<u>08.30-09.00AM</u>				
9	Complaint Case 1497/2019 (On S/A)		Chandani Kumari alias Chandani Devi Vs Anjan Kumar Manjhi	Wakil Chandra Manjhi
10	G.R. Cases 550/2015 (DEFENCE EVIDENCE)		STATE Through Rekha Devi Vs Uttam Das	
11	G.R. Cases 176/2016 (DEFENCE EVIDENCE)		STATE Nilam Bharti Vs Uttam Kumar	
12	G.R. Cases 2197/2015 (EVIDENCE)		STATE Shanti devi Vs Ramesh Turi	
<u>09.00-09.30AM</u>				

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13	G.R. Cases 2199/2015 (EVIDENCE)		STATE Ajay Kumar Tirkey Vs Halima Bibi	
14	Complaint Case 4/2016 (EVIDENCE)		Pappu Pandit Vs Mahendra Verma	
15	Complaint Case 66/2016 (EVIDENCE)		Ashutosh Kumar Vs Meera Devi	Sahdeo Pd. Verma
16	GOCR 93/2016 (EVIDENCE)		District Forest Officer Vs Maina Devi	
<u>10.30-11.00AM</u>				
17	GOCR 130/2016 (EVIDENCE)		District Forest Officer Vs Bhola yadav	
18	G.R. Cases 525/2016 (EVIDENCE)		STATE Puspa Devi Vs Rajesh Pasi	
19	GOCR 139/2016 (EVIDENCE)		District Forest Officer Vs Bhikhari Ram	
20	G.R. Cases 1015/2016 (EVIDENCE)		State Through Shrawan Kumar Gupta Vs Driver Of Pick Up Van No.- JH15L-8518	
<u>11.00-11.30AM</u>				
21	G.R. Cases 1199/2017 (EVIDENCE)		State Through Santosh Kumar Tiwary Vs Mangal Mandal	
22	G.R. Cases 191/2019 (EVIDENCE)		State Through Mrityunjay Verma Vs Rajgadi Verma	
23	G.R. Cases 239/2019 (EVIDENCE)		State Through Bhawani Devi Vs Bittu Jha @ Ravi Kumar Jha	
24	G.R. Cases 343/2019 (EVIDENCE)		State Through Ghanshyam Barnwal Vs Gono Pandit	
<u>11.30-12.00PM</u>				

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25	Complaint Case 910/2016 (EVIDENCE BEFORE CHARGE)		Rajendra Prasad Vs B.P. Bhattacharya	Gautam Rajesh
26	Complaint Case 352/2018 (EVIDENCE BEFORE CHARGE)		Nitu Devi Vs Kanhaiya Turi	Subhash Chandra Roy 1
27	Complaint Case 654/2018 (EVIDENCE BEFORE CHARGE)		Basanti Devi Vs Shankar Rout	
28	Complaint Case 535/2020 (INSTITUTION OF CASES)		Nand Kishore Choudhary Vs Pradeep Kumar Rakesh	Manoj Kr. Mishra
<u>12.00-12.30PM</u>				
29	Complaint Case 689/2017 (Evidence After Charge)		Jyoti rai Vs Manoj tanti	Sahadat Husain
30	Complaint Case 230/2021 (ENQUIRY WITNESS)		Badrul Hoda Vs S.M. Nadim	Md. Khalidzama khan
Cases listed below are adjourned due to Covid 19				
31	Complaint Case 939/2019 (ENQUIRY WITNESS)	06-05-2021	Rekha Devi Vs Rajesh Yadav	Dharmendra Kr. Singh
32	Complaint Case 1079/2019 (ENQUIRY WITNESS)	06-05-2021	Bipul Kr. Singh Vs Ashok Kr. Singh @ Kumar Chandra Kishore	Sunil Kr. Mandal
33	Complaint Case 1104/2019 (ENQUIRY WITNESS)	06-05-2021	Babli Devi Vs Pappu Raut	Ravi Shankar Pd. Singh
34	G.R. Cases 281/2019 (Police Paper)	10-05-2021	State Through Panchanand Mandal Vs Bachan Bagwe	
35	Complaint Case 794/2019 (Appearance)	02-06-2021	Shimpy Devi Vs Bablu Das	Bipin Bihari Lal
36	Complaint Case 451/2019 (Appearance)	03-06-2021	Puran Prasad Keshri Vs Puran Kumar	Satendra Kumar Singh

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37	Complaint Case 825/2019 (Appearance)	03-06-2021	Farida Bibi Vs Mohshina Bibi	Subodh Nath Mishra
38	G.R. Cases 1118/2009 (Appearance)	04-06-2021	State Vs Kailash Rout	
39	G.R. Cases 1232/2014 (Appearance)	04-06-2021	STATE through Surya Kumar mandal Vs Driver of Truck no.- JH12 C- 2758	
40	G.R. Cases 2256/2015 (Appearance)	04-06-2021	State through Basudev Ray Vs Chameli Devi	
41	GOCR 120/2016 (Appearance)	04-06-2021	District Forest Officer Vs Damodar Yadav	
42	GOCR 407/2016 (Appearance)	04-06-2021	Divisional Forest Officer Vs Bhonto Mahto	
43	G.R. Cases 554/2018 (Appearance)	04-06-2021	State Through Bhuneshwar Mandal Vs Babulal Marik	
44	G.R. Cases 105/2019 (Appearance)	04-06-2021	State Through Niranjana Kumar Vs Sudhir Singh	
45	G.R. Cases 299/2019 (Appearance)	04-06-2021	Sukhdeo Das Vs Dilip Das	
46	G.R. Cases 314/2019 (Appearance)	04-06-2021	State Through Prafull Kumar Shahi Vs Abhiraj Kumar alias Rishu	
47	G.R. Cases 549/2019 (Appearance)	04-06-2021	State Through Surendra Prasad Gupta Vs Shambhu Kumar	
48	G.R. Cases 310/2020 (Appearance)	04-06-2021	State Through Jitendra Das Vs Kamdeo Das	
49	G.R. Cases 146/2021 (Appearance)	04-06-2021	State Through Chandrma Devi Vs Arjun Singh	

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50	G.R. Cases 183/2021 (Appearance)	04-06-2021	Pradeep Yadav Vs Chandan Mahtha	
51	G.R. Cases 264/2021 (Appearance)	04-06-2021	Panchu Mahto Vs Munna Rajak	